

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 430
IA/6607/ND/2023, IA/840/ND/2024,
IA/808/ND/2024, IA(Dis.)/11/ND/2024 IN
IB/724/ND/2021

IN THE MATTER OF:

United Artlogistics Private Limited

...

Applicant

Under Section 10 (IBC).

Order delivered on 29.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **27.05.2024**.

Sd/-
(Court Officer)